IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE AVANINDRA KUMAR SINGH ON THE 18th OF MARCH, 2024

MISC. APPEAL No. 469 of 2024

BETWEEN:-

SHRI RAMANAND ASHRAM PUBLIC TRUST, LALGHATI GUFA MANDIR BHOPAL THROUGH ITS CHAIRMAN SHRI MAHANT RAMPRAVESH DAS PUPIL SHRI MAHANT TRIVENIDAS JI MAHARAJ AGED ABOUT 57 YEARS BHOPAL (MADHYA PRADESH)

....APPELLANT

(BY SHRI DHARMENDRA PATEL - ADVOCATE)

AND

- 1. GENERAL PUBLIC
- 2. AJAY SHRIVASTAVA S/O LATE SHRI MADANMOHAN SHRIVASTAVA, AGED ABOUT 40 YEARS, R/O DWARKAPURI KOTRA SULTANABAD BHOPAL (MADHYA PRADESH)
- 3. SMT MAMTA VERMA W/O SHRI BHANUPRATAP VERMA, AGED ABOUT 35 YEARS, R/O C-62 SONAGIRI BHOPAL (MADHYA PRADESH)
- 4. SMT VIDHYA SHRIVASTAVA W/O LATE SHRI MADANMOHAN SHRIVASTAVA, AGED ABOUT 32 YEARS, R/O FLAT NO 602 BUILDING NO 69 KANDIWALI MUMBAI (MAHARASHTRA)
- 5. SMT VANDANA KHARE W/O SHASHIKANT KHARE, AGED ABOUT 33 YEARS, R/O HIG 2/4 GEETANJALI COMPLEX BHOPAL (MADHYA PRADESH)
- 6. SATISH KUMAR SHRIVASTAVA S/O LATE SHRI MADANMOHAN SHRIVASTAVA R/O 339 KALPANA NAGAR NEAR JAIN MANDIR RAISEN ROAD BHOPAL (MADHYA PRADESH)

(NONE FOR THE RESPONDENTS.)

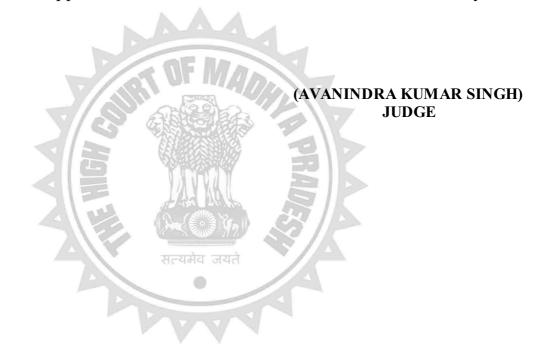
This appeal coming on for admission this day, the court passed the following:

ORDER

At the outset, learned counsel for the appellants wants to withdraw this Miscellaneous Appeal with the liberty to assail the Probate granted in favour of the opposite party in appropriate legal proceedings.

Permission is granted.

This Appeal is dismissed as withdrawn with the aforesaid liberty.



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